

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 291 & 292 OF 2017

Dated: 8th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**M/s. Hindalco Industries Limited ...Appellant(s)
Vs.
Uttar Pradesh Power Corporation Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Syed Shahid Hussain Rizvi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Mohit Rai for R.1

Mr. Amit Kpaur
Ms. Aparajitha Upadhyay for R.2

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 06.04.2018 after serving copy on the other side.

List the matter on **23.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**